(d) The Ankleshwar and Assam •crudes are both waxy and sweet but the Ankleshwar crude has higher APi gravity than the Assam crudes

CONTROL ON SUPPLY OF BRICKS IN DELHI

- 802. SHRI R. N. KAKATI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether a control has been imposed by the Delhi Administration over the supply of bricks in the Capital;
- '(b) if so, when this control was imposed and in what circumstances it was imposed;
- (c) whether there is any improvement in the situation now; and
- (d) if so, when the control is likely ■to be lifted?

THE MINISTER OF STATE IN IHE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) YesL

- (b) The control was imposed on "29th December, 1961 to stop export ■of bricks and to make them available to consumers at reasonable rates.
 - (c) Yes.
- (d) When the situation about supply of bricks becomes easy.

LOANS TO GOVERNMENT EMPLOYEES FOR PURCHASE OF CYCLES ETC.

- 803. SHRI R. N. KAKATI: Will the Minister of FINANCE be pleased to state:
- (a) whether loans are given to the Central Government employees of various categories for the purchase of cycles, scooters and motor cars at the Tate of Rs. 175 Rs. 2000 and Rs. 8000 respectively;
- (b) if so, whether Government have any proposal to increase the amount of

loans as the present amount is too low and

(c) if so, what is that proposal?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) The maximum amount of the advance admissible to a Government employee for the purchase of a cycle/scooter/ motor car is as follows: -

- Cycle-Rs. 175 or four months' pay or the anticipated price of the cycle, whichever is the least.
- Scooter—Rs. 3000 or ten months' pay or the anticipated price of the scooter, whichever is the least.
- Motor car-Rs. 14000 or fourteen months' pay or the anticipated price of the motor car, whichever is the least.
- (b) No, Sir. The amount of the advance admissible cannot be said to be too low or inadequate for the pur pose.
 - (c) Does not arise.

GOVERNMENT PENSIONERS

- 804. SHRI A. C. GILBERT: Will the Minister of FINANCE be pleased to state:
- (a) the total number of Government pensioners, both civil and military, as on the 1st January, 1962 who were drawing pensions;
- (b) how many of them had commuted their pensions;
- (c) how many of them were over 70 years of age on the 1st January, 1962; and
- (d) the total amount of money paid on commutation of pension to pensioners referred to in part (c) above?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI: (a) to (d) The information is being collected and will be laid on the Table of the House in due course.